

S.No.16

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM

CP (IB) No. 171/95/HDB/2022
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Petitioner

VS

Shri. Atluri Amba Rao & M/s. SVSVS Projects Pvt Ltd

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Ld. Counsel Shri. Varun Ambati for the Petitioner and Ld. Counsel Smt. Sandhya Rani for the Personal Guarantor are present. While, Ld. Counsel for Petitioner reports ready, at request of Ld. Counsel for the PG, matter adjourned to 17.04.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)